

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 175 OF 2019 &
IA NO. 718 OF 2019**

Dated : 31st October, 2019

In the matter of:

M/s. Green Infra Wind Energy Project Ltd.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **14.11.2019.**

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(Court Master)